NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 723/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

DLS Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Athul Laji Adv. for Professional ilb Intralegal Resolution Professional

ORDER

CP No. 723/I&BP/NCLT/MB/MAH/2017

Orders Reserved.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)